

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ALD/2017, CA No. 176/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Shahjahanpur Club Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 97 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	SANJAY SAXENA	C.A.	Petitioners	Sanjay Saxena
2.	ADESH TANDON	PCS	Respondent 1	Adesh Tandon
3.	SHIVENDRA BAHADUR	CGSC	ROC S2	Shivendra
4.	Anil Kumar	PCS	Proposed Pst	Anil Kumar
5.	Pawan Kumar Dubey	(Adv)	Forwrt, security	Pawan Kumar Dubey

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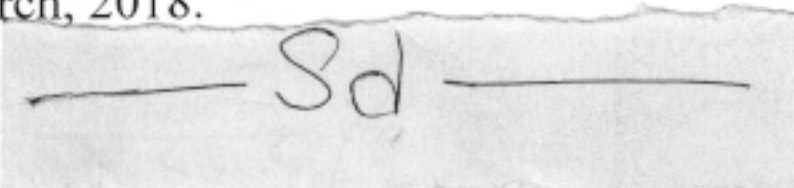
Sri Sanjay Saxena, C.A for the petitioner. Sri Adesh Tandon for Respondent Nos.1 & 2. Sri Shivendra Bahadur, CGSC, Pawan Kumar Dubey representing the office of the D.M. Sahjhanpur and as being Secretary of the club. He informed that since earlier D.M. now stood transferred and new Officer has joined recently. Therefore, he needs some time for organising such meeting as per direction of this court or to clarify his stand.

The petitioner further files application being CA No. 21/2018 seeking rectification of this order dated 15.12.2017. However, the learned counsel is pressing it today and he reserve his right to file application at an appropriate stage. Liberty is granted.

The matter to be listed on 9<sup>th</sup> March, 2018.

Date: 30/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)